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(b) Approval has been accorded to the release of a grant-in-aid of Rs. 4.08.640/to the Imphal Municipality during the current financial year. Budget allocation for 68-69 for grant-in-aid to the Municipality is Rs. 4.70 lakhs. There is no provision of loan for the Imphal Municipality in the current year's budget of the Manipur Administration. In the budget estimate 68-69 no specific proposal of loan for Imphal Municipality has been made by the Manipur Administration.

(c) and (d). Do not arise,

ASSISTANCE TO GOLDSMITHS IN MANIPUR

2791. SHRI M. MEGHACHANDRA: Will the Minister of FINANCE be pleased to state:

- (a) the total amount of aid so far given to the goldsmiths of Manipur;
- (b) the number of goldsmiths in Manipur who were given aid either as loan or as grant;
- (c) the number of goldsmiths in Manipur who applied for such aid; and
- (d) the amount carmarked for goldsmiths for 1968 ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The information is being collected from Manipur Government.

(d) A budget provision for Rs. 97.25 lakhs has been made for the financial year 1968-69 for advance to the various State/ Union Territory Governments for (i) loans to goldsmiths; and (ii) grants-in-aid in connection with other rehabilitation assistance schemes for the goldsmiths.

RESERVATION OF MEDICAL SEATS FOR MANUPUR STUDENTS.

2792. SHRI M. MEGHACHANDRA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to state :

(a) whether the Central Government have devolved on the Government of Manipur the responsibility of making the reservation of seats for medical students of Manipur in the different medical colleges;

- (b) if so, the names of Colleges with which the reservation of seats was made in the year 1967-68 and the number of seats so reserved during 1967-68 including the Pre-medical seats:
- (c) whether the said work of recervation is still with the Government of Manipur in the coming year; and
 - (d) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY) : (a) No. Reservation of seats for the students of Union Territories which do not have Medical Colleges of their own is made by the Central Government. The Union Territories (including Manipur). have only been authorised to make selections of students against the reserved seats allotted to them in accordance with the criteria laid down by Government;

(b) The Union Territory was allotted 20 seats during the year 1967-68 in the Medical Colleges mentioned below:

Medical College	M.B.B.S. seats	Pre- medical scats
Assam Medical Col- lege, Dibrugarh	5	2
P. W. Medical Col- lege, Patna	Nil	2
Madras Medical College, Madras	Nil	2
Christian Medical College, Vellore	Nil	1
Medical College, Ma- nipal	Nil ,	3
R. G. Kar Medical College, Calcutta .	Nil	1
B. S. Medical College, Bankura	Nil	2
H. P. Medical College, Simla	. 2	Ni
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(c) and (d). Do not arise.